

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**W.P.(S) No. 3031 of 2012**

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**CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN**

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For the Petitioner: Mr. Saurav Arun, Advocate  
For the Respondents: Mr. Bhupal Krishna Prasad, Advocate  
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**13/07.09.2021** Heard through V.C.

**2.** At the request of learned counsel for  
the respondents, put up this case on 29.09.2021.

**(Deepak Roshan, J.)**

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